

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3302
TO BE ANSWERED ON 31.03.2022**

COAL MINING ACCIDENTS

3302. SHRI TIRUCHI SIVA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of the number of deaths due to coal mining accidents since the year 2017, State-wise;**
- (b) whether Government has taken steps to reduce the number of fatalities; and**
- (c) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): The state- wise details of number of deaths due to accidents in coal mines during 2017 to 2021 is annexed.

(b) & (c): The safety of workers employed in the mines is dealt with in terms of the provisions contained in the Mines Act, 1952 and Rules & Regulations made thereunder. Directorate General of Mines Safety (DGMS) under the Ministry of Labour and Employment administers this Act for ensuring safety of the persons employed in mines. The steps taken by DGMS to reduce the fatalities in coal mines are as under:

i. Legislative measures: (a) Enquiry into the accident and dangerous occurrences to ascertain the cause and circumstances that led to the accident and suggests suitable remedial measures to the mine management.

(b) Inspection of the mines: Temporary stoppages of a mine or part thereof; serving the Improvement Notices & Prohibitory Orders to rectify the contraventions of statute observed during the course of inspections.

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ii. Developmental measures such as standard setting, adopting various recommendations of the ILO Conventions,

iii. Promotional measures such as holding National Conferences on Safety in mines, conducting National Safety Awards (Mines), imparting Vocational Training and Other Training, Observance of Safety Weeks and Safety Campaigns, Holding Rescue Competition, promoting participation of worker in safety management, awareness and information dissemination.

iv. Technical measures such as Introduction of Risk Assessment Techniques and preparation of Safety Management Plan aimed at mitigation of risks and to ensure safety of workmen, introduction of standard operating procedures to avoid unsafe practices in mines, issuing circulars as guidelines for safe operations in identified thrust areas from time to time.

ANNEXURE

ANNEXURE REFERED TO IN REPLY OF PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 3302 FOR 31.03.2022 REGARDING COAL MINING ACCIDENTS.

Number of deaths due to accidents in Coal Mines, as reported by Mine Management, State-wise, during 2017-2021

States	Year				
	2017	2018	2019	2020	2021
Chhattisgarh	7	14	8	12	5
Jharkhand	12	14	11	9	8
Madhya Pradesh	8	10	3	5	6
Maharashtra	4	2	4	4	4
Odisha	5	8	10	5	2
Rajasthan	1	0	1	0	0
Telangana	13	8	8	12	13
Tamil Nadu	1	1	1	0	0
Uttar Pradesh	1	1	2	0	2
West Bengal	9	2	8	6	11
Gujarat	0	2	0	0	0
Total	61	62	56	53	51
